GOVERNMENT OF INDIA MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.4798

TO BE ANSWERED ON 30thMARCH, 2017

SAGARMALA PROGRAMME

4798. DR. UDIT RAJ:

SHRI KONAKALLANARAYANA RAO: SHRI MULLAPPALLYRAMACHANDRAN:

Will the Minister of SHIPPING be pleased to state: पोतपरिवहनमंत्री

- (a) the implementation status of National Perspective Plan (NPP) of Sagarmala programme, project-wise;
- (b) whether the Government has constituted various Committees for the purpose and if so, the details thereof along with their contribution so far;
- (c) whether the Government has received any proposal from the Government of Kerala to include some projects under Sagarmala programme and if so, the details thereof along with the action taken by the Government thereon;
- (d) the present status of the CoastalEconomic Zones (SEZs) proposed underSagarmalaprogramme;
- (e) whether the Government proposesto set up new ports under the Sagarmalaprogramme and if so, the details thereof;
- (f) whether the Ramayapatnam inAndhra Pradesh has qualified for settingup of new port and if so, the details thereof;and
- (g) the total expenditure expected tobe incurred for the projects under Sagarmalaand the manner in which these funds arelikely to be arranged?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a) The National Perspective Plan (NPP), for the comprehensive development of India's coastline and maritime sector has been finalized. As part of Sagarmala, more than 400 projects, at an estimated investment of approximately Rs. 8 Lakh Crore (Annexure 1), have been identified in the areas of port modernization & new port development, port connectivity enhancement, port-linked industrialization and coastal community development. Projects identified under Sagarmala will be considered for implementation by relevant Central Ministries, State Governments, Major Ports and other agencies primarily through private sector participation or PPP mode. Hence, the details of the projects have been shared with the relevant Central Ministries, State Governments and other agencies towards finalization of implementation timelines and action plans. A total of 214 projects are already under various stages of implementation and development (Annexure 2).

(b) As part of the Sagarmala institutional framework, the National Sagarmala Apex Committee (NSAC) was constituted on 13thMay 2015 and 2 meetings have been held so far. NSAC has approved the National Perspective Plan (NPP) and reviews various aspects of planning & implementation of the NPP including project implementation. The Sagarmala Coordination & Steering Committee (SCSC) was constituted on 8th July 2015 and 3 meetings have been held so far. The SCSC reviews the implementation progress and considering issues related to project funding / coordination. As per information received, Governments of West Bengal, Odisha, Andhra Pradesh, Tamil Nadu, Kerala, Karnataka, Maharashtra, Goa, Gujarat, Puducherry and Andaman & Nicobar have constituted the State Sagarmala Committees (SSCs). Meetings of the SSCs have been held in Goa, Tamil Nadu, Kerala, Andhra Pradesh, Andaman& Nicobar. SSCs are providing State-level coordination and facilitating taking up of Sagarmala related projects.

(c) Ministry of Shipping has received three proposals from Government of Kerala, namely - Rail Connectivity to Vizhinjham Port, development of Azhikkal Port and multipurpose berth at Kollam, for consideration under Sagarmala. For Vizhinjham Rail Connectivity, the State Government has been advised to procure land and explore the Viability Gap Funding (VGF) route for funding the project. The Government of Kerala has been advised to carry out certain technical studies to establish the viability for the development of Phase-II of Azhikkal Port. Ministry of Shipping has requested the Government of Kerala to submit a detailed proposal. For development of multi-purpose berth at Kollam, clarifications on the Detailed Project Report (DPR) from the Government of Kerala has been sought.

(d) Fourteen (14) Coastal Economic Zones (CEZs) have been identified for development under National Perspective Plan of SagarmalaProgramme (2016-2035). The Perspective Plan for the CEZs has been finalized in consultation with relevant State Governments and Central Ministries. Based on land details received, the process for preparation of detailed Master Plans for CEZs in Andhra Pradesh and Gujarat has been initiated. The other related State Governments have been requested to furnish land details.

(e)&(f):Six (6) new port locations have been identified as part of the SagarmalaProgramme, namely-Vadhavan, Enayam, Sagar Island, Paradip Outer Harbour, Sirkazhi and Belekeri. Techno-Economic Feasibility Reports have been finalized for these 6 new port locations. DPR has been prepared for the new port at Sagar Island and is under preparation for Vadhavan, Paradip Outer Harbour and Enayam. In-principle approval has been obtained on 5thJuly 2016 for setting up a major port at Enayam. As communicated by Government of Andhra Pradesh, Ramayapatnam is not yet notified as non-major port by State Government and it is located within the limits of extended exclusivity rights area of Krishnampatnam port.

(g) As part of SagarmalaProgramme (2016-2035), more than 400 projects, at an estimated investment of approximately Rs. 8 Lakh Crore have been identified. The implementation of the projects under Sagarmala is to be done by the Central Line Ministries, State Governments / Maritime Boards and SPVs preferably through the private sector and through the Public Private Participation (PPP) wherever feasible.

For the implementation of residual projects, funds will be sought in the budgets of the respective Central Ministries / Departments, State Governments which will be implementing the projects. The Ministries / State Governments / Maritime Boards shall implement such identified projects either from their own budgets or through SPVs wherein the Sagarmala Development Company Limited (SDCL) may provide equity support, as may be required and necessary.

Projects relating to port modernization & capacity enhancement in Major Ports are primarily implemented through PPP mode. Besides Internal Extra Budgetary Resources (IEBR) of Major Ports are also being used for funding port related projects. Projects related to Coastal Community Development are being implemented in convergence with the schemes of Department of Animal Husbandry, Dairies and Fisheries (DADF) and Ministry of skill Development and Entrepreneurship (MSDE).

Annexure-1

Summary of projects under Sagarmala														
Project Theme	FY 15-16		FY 16-17		FY 17-18		FY 18-19		FY 19-20 to FY 24-25		FY 25-26 to FY34-35		Total	
	#	Project Cost (Rs. Cr)	#	Project Cost (Rs. Cr)	#	Project Cost (Rs. Cr)	#	Project Cost (Rs. Cr)						
Port Modernisation	62	27,700	46	22,670	13	2,193	20	35,512	27	26,588	21	28,165	189	142,828
Connectivity Enhancement	30	15,881	58	28,924	28	16,641	26	139,715	17	21,182	11	8,233	170	230,576
Port Led Industrialisation	2	325	1	3,000	2	5,000	17	94,426	11	318,130	-	-	33	420,881
Coastal Community Development	4	79	4	529	3	119	4	688	8	2,800	-	-	23	4,216
Total	98	43,985	109	55,123	46	23,953	67	270,341	63	368,700	32	36,398	415	798,500

Summary of projects under Sagarmala

Annexure-2

Summary of projects under various stages of implementation & development

Summary of projects under implementation					
S.No.	Component	No. of projects	Cost (Rs. Cr)		
1	Port Modernisation	69	31,150		
2	Port Connectivity Enhancement	57	39,309		
3	Port-Led Industrialisation	3	26,325		
4	Coastal Community Development	3	90		
Total	·	132	96,874		

Summary of projects under development					
S.No.	Component	No. of projects	Cost (Rs. Cr)		
1	Port Modernisation	40	21,828		
2	Port Connectivity Enhancement	39	16,031		
3	Coastal Community Development	3	516		
Total		82	38,374		